

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 233 of 2017 (SZ)

Applicant(s)

V. Jagadeesh,
Ponneri Taluk,
Tiruvallur District

Vs. **Respondent(s)**

The Secretary to the Government,
Revenue Department, Government of
Tamil Nadu, Chennai and 11 others.

Legal Practitioners for Applicant(s)

M/s B. S. Jothiraman

Legal practitioners for respondent(s)

Mr. E. Manoharan for R1, R3 and R5
Mrs. Me. Saraswathy for R2,
Mrs. H. Yasmeeen Ali for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.02.2018 Applicant counsel present. R2, R4, R8 & R10 counsel present. R9, R11 side no representation. For filing Vakalat for R9 & R11 & reply of R2, R4, R8 to R10, R11 call on 05.03.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>